

its mind whether it is temporary or whether it is going to stay put.

Shri H. N. Shastri: How did the stock position in textile mills prior to the slump period compare with the present stock position?

Shri T. T. Krishnamachari: Government have only details of stocks with the mills and they are now in a position to say that the stock position with the mills has not varied considerably during the last four months. At any rate, one need not take a very alarming view of the position, as things are today. It may be that dealers have got larger stocks and the slump is accentuated because of that. The information that we possess is with regard to stocks with mills.

Shri H. N. Shastri: In view of the fact that there is still acute shortage of cloth in the country, what is this slump due to, in the opinion of Government?

Shri T. T. Krishnamachari: Well, I do not think, Sir, I shall hazard an opinion.

Seth Govind Das: Besides facilities which the hon. Minister just mentioned, are there any other. . .

Some Hon. Members: Hindi, Hindi.

Seth Govind Das: The hon. Minister does not understand Hindi; hence I am putting the question in English.

Mr. Speaker: Order, order.

Seth Govind Das: Besides facilities which the hon. Minister just mentioned, are there any other facilities which the mill-owners demand from the Government and which Government are thinking of giving them?

Shri T. T. Krishnamachari: Sir, it is a matter of a continuous process of demands being made and demands being met partially or refused *in toto*. Government is in constant touch with the mill-owners and the Textile Commissioner makes his report every now and then. I am not in a position to say if all the demands made by the mill-owners are met. Unless the situation develops for the worse I do not think Government need do anything now.

Shri G. D. Soman: Are the Government satisfied that the measures taken so far are adequate to meet the situation?

Mr. Speaker: Order, order. He is asking for opinion. He can ask for information, not for opinion.

Shri N. S. Nair: Are Government aware of the fact that this is a concerted snare on the part of the employers to get more concessions from Government as well as to get more facilities for black marketing?

Shri T. T. Krishnamachari: I shall take that information from the hon. Member.

Dr. Ram Subhag Singh: Is it a fact, Sir, that the closure of the mills was being resorted to by mill-owners with a view to compelling the Government to abolish control prices on production and distribution?

Mr. Speaker: The hon. Member is making insinuations—let us go to the next question.

INDIAN INSTITUTE OF ART IN INDUSTRY

*5. **Shri M. L. Dwivedi:** Will the Minister of Commerce and Industry be pleased to state:

(a) the achievements of the Indian Institute of Art in Industry;

(b) the functions of the Institute;

(c) the personnel constituting it; and

(d) the estimate of annual expenditure on its establishment?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) to (d). A note giving information on all these points is laid on the Table of the House. [See Appendix I, annexure No. 2.]

Shri M. L. Dwivedi: May I know, Sir, whether this Institute is wholly and solely financed by Government, or some founder members or patron members have contributed towards the Institute?

Shri Karmarkar: The hon. Member will find that information in the note circulated. It is a full seven page note and contains all the relevant information.

Shri M. L. Dwivedi: I have got the statement with me, but it does not contain the information.

Shri Karmarkar: On that point we have no information at the moment.

Shri B. Das: Has not there been a tendency recently on the part of industrialists who used to co-operate with Government, not to co-operate with them with the result that the work of this institution is not being properly done?

Shri Karmarkar: We have no information on that point. Sir.

Shri B. Das: The hon. Minister's secretary is a Member of the Institute's Directorate.

Shri Velayudhan: Have Government contributed anything for this scheme of rural development?

HOUSES FOR DISPLACED PERSONS

*7. **Giani G. S. Musafir:** Will the Minister of Rehabilitation be pleased to state:

(a) the total number of displaced families registered in Delhi;

(b) the number of families so far provided with housing accommodation;

(c) the number of the rest of the families who are still without shelter; and

(d) how much time Government are likely to take to provide accommodation to these shelterless families?

The Minister of Rehabilitation (Shri A. P. Jain): (a) 73,500.

(b) About 64,000 have been provided with accommodation in built-up houses, evacuee houses, or houses constructed on plots provided by Government. Accommodation for another 4,000/5,000 families is ready and is being allotted.

(c) and (d). If the problem was confined to registered families, it would have very nearly been solved by now. But there has been a continuous infiltration of Displaced Persons in Delhi after June 1948 when registration was stopped. According to a recent Survey, the number of families squatting by the road-side or on open land or living in Dharamshais etc. is 23,000. This number includes a fairly large percentage of 'ineligibles' and also some families of non-displaced persons, to whom Government is under no obligation to supply alternative accommodation. It is hoped that the major portion of the problem of 'eligibles' will be solved during the year 1952-53.

گیانی جی - ایس - مسافر : جو

ریفریجیز گورنمنٹ بلڈنگس سے نکلے جا

رہے ہیں کیا ان سب کو ایلزبلٹیو

ایکوموڈیشن پرووائڈ کی جا رہی ہے -

[Giani G. S. Musafir: Is any alternative accommodation being provided to the refugees who are evicted from Government buildings?]

آئی. اے. پی. جین : جا لگوں گورنمنٹ بلڈنگس سے نیکالے جا رہے ہیں اور جو ایک تاریک سے پہلے وہاں بیٹھے تھے اور اپنا کرایا دیتے رہے ہیں ان کو الٹرنیٹو ایکوמוڈیشن مل رہی ہے ۔

[Shri A. P. Jain: Such of the refugees as are being evicted but who had been paying rents regularly for the accommodation occupied by them till the first of this month, are being provided with alternative accommodation.]

گیانی جی - ایس - مسافر : کیا

سرکار ہند کا کوئی ایسا اعلان ہے کہ جو

لوگ ایفیلٹ ڈھائی میں رجسٹرڈ ہو

چکے ہیں ان سب کو ایکوموڈیت کیا

جائے گا -

[Giani G. S. Musafir: Have the Government of India made any announcement to the effect that all persons registered in Delhi will be accommodated?]

آئی اے پی جین : ان سے زیادہ کو تو دے چکے ۔

[Shri A. P. Jain: More than that number have already been accommodated.]

گیانی جی - ایس - مسافر : جناب

والا کی وساطت سے میں ایک بات

پوچھنا چاہتا ہوں - میرا سوال یہ ہے

کہ جو لوگ اس تاریخ مقررہ کے بعد

گورنمنٹ بلڈنگس میں آکر بیٹھے ہیں

ان میں سے اگر کوئی ستمبر 1947ء کے

رجسٹرڈ ہونے ہوئے ہیں تو ان کے لئے

بھی ایلزبلٹیو ایکوموڈیشن پرووائڈ کی

جائے گی یا نہیں -

[Giani G. S. Musafir: Sir, my question is whether alternative accommodation will be provided also to those persons who have occupied these Government buildings after the fixed